

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 18 of 2012**

**Dated: 27<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Central Power Distribution Co. of A.P. ...Appellant (s)  
Versus  
Bollineni Castings Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. A. Subba Rao  
Mr. A.T. Rao

Counsel for the Respondent (s) : Mr. Mullapudi Rambabu for R.1, 4 & 9  
Mr. K.V. Mohan for APERC

**ORDER**

It is pointed out that the Order impugned in this Appeal is the subject matter of other Appeal Nos. 172 & 173 of 2011, which have already been admitted.

Therefore, Admit. Issue notice to the Respondents. Dasti service is permitted.

Post this matter along with Appeal Nos. 172 & 173 of 2011 before Court II (Special Bench) on **09.02.2012.**

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**